

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2003/116/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri N. Akhtar,
Addl District & Sessions Judge cum
I/C, District & Sessions Judge,
Sonitpur, Tezpur.

Dated Guwahati, the 7th January, 2021.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJ(S) 133 Dated the 05.01.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission from the morning of 13.01.2021 till the evening of 17.01.2021. Further, the Civil Judge and Asstt. Sessions Judge, Sonitpur, Tezpur and in his absence, next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/2003/117/A, dated 7.1.2021
Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)